lion from the States. Unless such a suggestion comes, it is not possible for me to consider it.

MR. CHAIRMAN: I think the hon. Member may send his suggestion to the hon. Minister.

SHRI NARASINGHA PRASAD NANDA: Should he not take it as a suggestion? I am speaking on the floor of Parliament. What is the meaning of speaking on the floor of Parliament? Is it not a suggestion? Does he want me to put it in writing? Is that more sacrosanct?

SHRI B. SHANKAR AN AND: Sir, will it satisfy if I say that it is a suggestion for action

MR. CHAIRMAN: Yes. Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

देश में कृषि योग्य तथा रक्षित भूमि का क्षेत्रफल

203. श्री सुन्दर सिंह भंडारी :
श्री जगदीश प्रसाद माथुर :
श्री हरीशंकर भाभड़ा :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में कृषि योग्य भूमि का क्षेत्रफल कितना है ;

(ख) राज्यशः कितनी-कितनी भूमि को भू-संरक्षण की आवश्यकता है ;

(ग) राज्यशः कितनी-कितनी भूमि भू-क्षरण से प्रभावित है ;

(घ) भू-संरक्षण के किस-किस उपाय से कितने-कितने क्षेत्र को प्रति वर्ष बचा लिया जाता है ; और

(ङ) बाढ़ से ग्रस्त कितना क्षेत्रफल है और इसमें से कितने को उपादेय बना लिया गया है ?

Area of cultivable and protected land ia toe couatrr

*203. SHRI SUNDER SINGH BHANDARI: SHRI JAGDISH PRASAD MATHUR: SHRI HARI SHANKAR BHABHRA:

Will the Minister of AGRICULTURE be pleased to state:

(a) what is the area of cultivable land in India;

(b) what is the area of land requiring soil conservation State-wise;

(c) what is the area of land affected by soil erosion State-wise;

(d) what is the area of land protected by each measure of soil conservation every year; and

(e) what is the area of land affected by alluvion and the area so far reclaimed out of it?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्री (श्री राव बीरेन्द्र सिंह) : (क) से (ङ) एक विवरण सभा पटल पर रख दिया गया है :

विवरण

(क) भारत में लगभग 1853 लाख हैक्टेयर कृषि योग्य क्षेत्र होने का अनुमान है। इसमें बुवाई वाला निवल क्षेत्र, परती भूमि, बुवाई वाले निवल क्षेत्र में सम्मिलित न की गई विविध वृक्ष मूलक फसलों तथा झगड़े के अंतर्गत आने वाली भूमि और कृषि योग्य बेकार भूमि शामिल है।

†[ ] English translation.

(ख) और (ग) भू-क्षरण तथा भूक्षति से ग्रस्त क्षेत्र का कोई क्रमबद्ध सर्वेक्षण नहीं किया गया है । तथापि, भूक्षरण से प्रभावित और मृदा संरक्षण के उपायों के लिए अपेक्षित राज्यवार अनुमानित क्षेत्र सारणी में दिया गया है ।[देखिए परिशिष्ट 63, अनुपत्र सं०63]

(घ) मृदा संरक्षण संबंधी उपचार, जिसमें जल विभाजक की जल विज्ञान, प्राकृतिक स्थिति तथा स्थलाकृति संबंधी विशेषताओं तथा किए जाने वाले उपचार के अनुसार अनेक उपायों से युक्त पैकेज पद्धतियां शामिल होती हैं, अलग-अलग पनधाराओं में भिन्न-भिन्न होता है । कोई एक उपाय भूमि को भूक्षरण से पुरी तरह नहीं बचा सकता है, अत: किए गए प्रत्येक उपाय से भूमि के संरक्षण से संबंधित कोई सूचना एकत्र नहीं की जाती है । तथापि, राज्य क्षेत्र के कार्यक्रमों और विभिन्न योजनाओं वर्षों में केन्द्रीय क्षेत्र की विभिन्न योजनाओं के क्रियान्वयन के जरिए संरक्षित भूक्षेत्र सारणी 2 10 (ख) में दिया गया है । [देखिये परिशिष्ट 63 अनुपत्र सं० 64]

(ङ) राष्ट्रीय कृषि आयोग की रिपोर्ट के अनुसार उत्तर प्रदेश तथा बिहार में क्रमश: लगभग 15 लाख और 9 लाख हैक्टार जलोढ़ क्षेत्र (जिसे आमतौर पर "खादर" अथवा "दियारा" कहा जाता है) होने का अनुमान है । सुधारे गए क्षेत्र की मात्रा से संबंधित सूचना उपलब्ध नहीं है ।

t[THE MINISTER OF AGRICU-TURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): (a) to (e) A statement is placed on -toe Table of the Sabha.

Statement

(a) The total cultivable area in India is estimated to be about 185.3 million hactares. This comprises not sown area, fallow land, land under miscellaneous free crops and groves sot included in the not area sown and cultivable waste lands.

t[] English translation. 12 R&-2

(b) and (c) There has been a* systematic survey of the area subject to soil erosion and land degradation. However, the estimated are* of land affacted by soil erosion and requiring soil conservation measure* Statewise is given in Table-I. *[See* Appendix CXIII, Annexure No. 63].

(d) Soil conservation treatment coa-sisting of a package of practices covering a variety of measures dependine on the hydrologic, physiographic and topographic features of the watershed and treatment afforded differs from watershed to watershed. Since n« single measure may protect the land against erosion completely, no information with regard to protection of land by each measure applied is collected. However, the area of land protected through the implementation of State Sector programmes and various Central Sector schemes in different Plans/years is indicated in Tables 2 *U* 10 (b). [See Appendix CXIII, Annexure No. 64.]

(e) Based on the report of the National Commission on Agriculture the estimated area of alluvion -{com monly called 'Khadar' or Diara') *in* Uttar Pradesh and Bihar is about IS lakh and 9 lakh hectares respectively Information on the extent of area r* claimed is not available].

Representation from the Delhi Stati Silicate Manufacturing Council Re-garding Distribution of Soda Ash

t*204. SHRIMATI PRATIBHA SINGH: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Delhi Administration had received numerous tele-graphic representations from th< Delhi State Silicate Manufacturing Council in connection with the distribution of soda ash in December 1979;

(b) if so, what are the details ii this regard; and

fPreviously Starred Question 14< transferred from the 20th March, 1M